

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

CIVIL APPEAL NO(s). 9242 OF 2003

STATE OF U.P.

Appellant (s)

VERSUS

RAJA JAGDISH PD.(DEAD)THROUGH LRS.& ORS.

Respondent(s)

Date: 02/03/2007 This Appeal was called on for hearing today.

For Appellant(s) Mr. Vijay Pratap Singh, Adv.

Mr. Kamendra Mishra, Adv.

For Respondent(s)

Mr. Rakesh K. Sharma, Adv.

Mr. Shiva Pujan Singh ,Adv

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

Original record is available.

The matter is ready for hearing.

Therefore, list the matter before the Hon'ble Court.

(B. Sudheendra Kumar)

Registrar

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